

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
26-06-2024 AT 10:30 AM**

CP (IB) No. 213/95/HDB/2021

AND

IA (IBC) No. 1309/2024 in CP (IB) No. 213/95/HDB/2021

u/s. 95 of IBC, 2016

IN THE MATTER OF:

State Bank of India

...Petitioner

AND

Mr. Parvatha Reddy Kameswari in the
matter of M/s. Viceroy Hotels Ltd.

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) No. 1309/2024

Mr Krishna Mohan Gollamudi, Resolution Professional present physically.
This being an application to permit the Creditors to file the Bankruptcy
Application against the Personal Guarantor.
Heard. For orders on **24.07.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)